

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

CP (IB) No. 72/Chd/CHD/2021

Under Section 10 of IBC, 2016

In the matter of:

Punj Security & Housekeeping Services Pvt. Ltd. ...Petitioner- Corporate Debtor

Present through video-conferencing:

Mr. Vaibhav Gupta, Advocate for the petitioner.

Heard Mr. Vaibhav Gupta, Advocate appearing for the petitioner .

2. Issue notice of this petition to the Registrar of Companies, Punjab and Chandigarh, Income Tax Department through the Nodal Officer – Principal Chief Commissioner of Income Tax, NWR, Aaykar Bhawan, Sector 17-E, Chandigarh and also to the financial creditors as well as to the operational creditors as mentioned in Annexure A-4 (Page No. 21) and Annexure-5 (Page Nos. 22 and 23) to show cause as to why this petition be not admitted. The petitioner is directed to collect the notices from the Registry and send the same by Speed Post immediately to the aforesaid authorities/financial creditors and operational creditors attaching therewith copy of the petition and the entire paper book alongwith copy of this order, as well as at the e-mail addresses, where available.

3. In case the service through Speed Post on the above authorities/ financial creditors and operational creditors is not effected, the petitioner shall adopt the mode of substitute service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

4. The petitioner shall file affidavit of service supported by postal receipt, tracking report, copy of e-mail and clippings of newspapers, if applicable, within three weeks. Reply by the above authorities/ financial creditors and operational creditors be filed within three weeks from the date of receipt of notices and rejoinder thereto, if any, within two weeks from the date of receipt of copies of replies, exchanging the copies between the parties.

5. List the CP on 08.11.2021.

Sd/-

(Raghu Nayyar)
Member(Technical)

Sd/-

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021

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